

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 907/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: JCC India Pvt. Ltd.  
 V/s.  
 DBM Geotechnics & Constructions Pvt. Ltd.

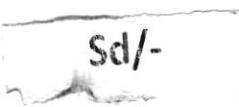
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

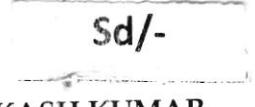
S. No.	NAME	DESIGNATION	SIGNATURE
12	Arun Unikrishna 10/6 Crawford Bayly & Co	Advocates for the operational creditor	
	Yogi. Joshi.	Representative of Op. Debtor	

ORDER

TCP No.907/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 13.2.2018.

  
 V. NALLASENAPATHY  
 Member (Technical)

  
 B.S.V. PRAKASH KUMAR  
 Member (Judicial)